



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 100/2021  
In  
O.A. No. 633/2020**

**This the 2<sup>nd</sup> Day of July, 2021**

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Abhishek Raj, Age-27 years  
 S/o Sh. Raj Pal Singh,  
 H.No. A-102/1, Kirti Palace near Jagriti Vihar,  
 Meerut, U.P.-250004  
 Post - Chemical Assistant (Group-B)

... Applicant

(By Advocate : Mr. Hardik Ahluwalia for Mr. B.K. Singh)

**Versus**

1. Shri Ajay Bhushan Pandey  
 Revenue Secretary  
 Ministry of Finance, Department of Revenue  
 North Block, New Delhi - 110001
2. Shri Sandeep Prakash, Director,  
 Central Revenues Control Laboratory,  
 Hillside Road, Pusa Campus,  
 New Delhi - 110012.
3. Sh. Gajender Singh Thakur, Regional Director,  
 Staff Selection Commission, N.R.  
 Block No. 12, Lodi Road, Gokalpuri,  
 CGO Complex, Lodi Colony,  
 New Delhi - 110003.

... Respondents

(By Advocate : Mr. S.N. Verma)



## ORDER (ORAL)

**Justice L. Narasimha Reddy, Chairman :**

This Contempt Case is filed alleging that the respondents did not implement the Order dated 24.11.2020 in OA No. 633/2020.

2. Mr. Hardik Ahluwalia, learned counsel appearing for the applicant submitted that the respondents have passed an order dated 24.02.2021. Accordingly, he sought permission of the Tribunal to withdraw the CP.

Permission is accorded and CP is dismissed as withdrawn.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/lg/ns/akshaya/sd